

SL. No.12

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/400/2022
NAME OF THE COMPANY	APF Estates Pvt Ltd
NAME OF THE PETITIONER(S)	Invest Assets Securitization and Reconstruction Pvt Ltd
NAME OF THE RESPONDENT(S)	APF Estates Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

Present: Ld. Counsel Ms. Raina Birla for the Petitioner.
Ld. Counsel for the Respondent.

Due to internet issues, **matter is adjourned to 05.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)